GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.5694 TO BE ANSWERED ON 26TH JULY, 2019

ELECTRONIC HEALTH RECORD

5694. SHRI D.K. SURESH: SHRI NALIN KUMAR KATEEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has notified and implemented the Electronic Health Record Standards in the country, if so, the details thereof along with the major objectives of the scheme;

(b) whether the Government has set any time-frame to implement the scheme all over the country, if so, the time by which it shall be made available to people of the country; and

(c) whether the Government has allocated adequate funds for implementation of the scheme, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): MoHFW has notified Electronic Health Record (EHR) Standards Version 2016 for India in December 2016 (whilst the earlier version of EHR Standards was notified in September 2013) with the intent to bring standardisation and homogeneity, inter-operability in capture, storage, transmission and better decision support system of healthcare information across various Health IT systems. This is expected to help in reducing expenditure on avoidable repetitive and similar diagnostic tests & ensuring continuity of care.

(b): Ministry of Health and Family Welfare has set up National Resource Centre for EHR Standards (NRCeS) to augment facilitation for adoption of the notified EHR Standards in technical association with Centre for Development of Advance Computing (C-DAC), Pune for providing assistance in developing, implementing and using EHR standards effectively in healthcare Information Technology (IT) application

All States/UTs Government, Central Government and autonomous Hospitals have been advised to adopt the EHR standards in all the IT applications in healthcare.

(c):

- The estimated cost is Rs 23.59 Crore allocated for setting up NRCeS at C DAC Pune for the period of five years.
- States/UTs have been advised and are already working on computerisation and implementation of hospital information system (for creation electronic records) in their hospitals/health facility with support under National Health Mission. So far, 22 States/UTs have been provided financial assistance under NHM and in last five years approx.67 Crore fund released.